

NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH

PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL)

PRESENT: HON'BLE SHRI RAVIKUMAR DURAISAMY – MEMBER (TECHNICAL)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 08.11.2017 AT 10.30 AM

TRANSFER PETITION NO.	TP No. 16/HDB/2016
COMPANY PETITION/APPLICATION NO.	CP No. 16/2008
NAME OF THE COMPANY	X Calibre Knives Pvt Ltd
NAME OF THE PETITIONER(S)	B Venkateswara Rao & Others
NAME OF THE RESPONDENT(S)	X Calibra Knives Pvt Ltd & (09) Others
UNDER SECTION	397/398

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
S. Chakrapani	Advocate		S. Chakrapani

Counsel for Respondent(s):


Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
V. Venkateshwar Rao (Rf)	Advocate	9849623875	V. Venkateshwar Rao
			Get Cst.


ORDER

Heard. Shri S.Chakrapani, Ld. Counsel for Petitioner and Shri V.Venkateshwara Rao, Ld. Counsel for Respondent.

The Ld. Counsel for Petitioner submitted that his colleague is out of station and requested time. The Ld. Counsel for Respondent submitted that his Senior Counsel is ready to argue the case.

Case is posted to 27.11.2017 for final hearing.


Member (T)


Member (J)